

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 21st October, 2022

No. HCM/R-6/2019-Estt(II)Pt./ : Consequent upon the MJS Grade – III Main Written Examination, 2022 held on 10th & 11th September, 2022, the following **27 (twenty seven)** candidates are hereby shortlisted (not in order of merit) for appearing in the Viva-Voce.

00003	00016	00017	00021	00033	00038	00046	00058	00079	00081
00097	00104	00112	00147	00149	00164	00177	00226	00240	00268
00271	00369	00372	00381	00386	00398	00406			

The Schedule for the Viva-Voce will be notified later only in the official website <https://hcmimphal.nic.in>. Candidates are requested to remain vigilant in this regard.

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/R-6/2019-Estt(II)Pt./18452-61

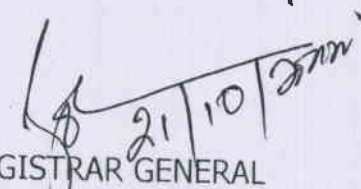
Dated, the 21st October, 2022

Copy to:-

1. The Commissioner (Law), Government of Manipur.
2. The Registrar (Judl.), High Court of Manipur.
3. All the Jt. Registrars, High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Private Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The Private Secretary to Registrar General, High Court of Manipur
- ✓ 9. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the Official Website of this Registry.

10. Notice Board/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR